

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 10.03.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1064 of 2021	Hacxad Infotech Pvt. Ltd. Vs. Skootr Global Pvt. Ltd.	Adarsh Rai	Varun Sharma Vanshika Gupta Raunak Jain

For Orders

2.	I.A. No. 695 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13 Rahul Pandey
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 74 & 75 of 2022	Acrow Constructions Pvt. Ltd. & Ors. Vs. Punjab National Bank & Ors.	Prateek Gupta	G. Aniruth Purusothaman-R1 to R3
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By order of Hon'ble Chairperson
-sd/-
Registrar